

belonging to the Kol community are entitled to get benefits of Scheduled Tribes through out the State of Madhya Pradesh.

(b) and (c). A Cabinet note on the comprehensive revision of the lists of Scheduled Castes and Scheduled Tribes was prepared and submitted to the Cabinet of the previous Government for their consideration. The Cabinet in their meeting held on 26.12.88 had deferred the matter. The present Government is examining afresh all proposals, recommendations suggestions, etc., received in this regard. Further as per Articles 341 (2) and 342 (2) of the Constitution, any amendment to the existing lists of Scheduled Castes and Scheduled Tribes have to be made only through an Act of Parliament.

[English]

Textile Mills Closed in Gujarat

4445. SHRI HARIN PATHAK: Will the Minister of TEXTILES be pleased to state:

(a) the number of workers of closed textile mills in Gujarat who have been paid from Textile Workers Rehabilitation Fund so far;

(b) the number of workers likely to be eligible for such payment; and

(c) by when the funds required for this will be released?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) 6491 workers of 8 closed textile mills in Gujarat have been paid a sum of about Rs. 11.21 crores till 30.3.90 under the TWRP Scheme.

(b) About 14,000.

(c) Funds required for disbursement under TWRP Scheme are released from time to time as per requirement.

CGHS Dispensaries and their Location

4446. SHRI HARPALSINGH PANWAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of C.G.H.S. dispensaries functioning in various States, State-wise;

(b) whether there is only one C.G.H.S. dispensary functioning in district Ghaziabad;

(c) if so, in view of the persistent demand of Union Government employees, Government propose to open a C.G.H.S. dispensary at trans-Hindan area of district Ghaziabad;

(d) if so, the details thereof and the time by which C.G.H.S. dispensary is likely to start functioning; and

(e) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY): (a) A statement showing the number of CGHS dispensaries functioning in different states is enclosed.

(b) Yes, Sir.

(c) to (e). The number of Central Government Servants' in trans-Hindan area of District Ghaziabad is far below the norms prescribed for opening new dispensary. As such, the Government has no proposal to open another dispensary in Ghaziabad.

STATEMENT*Number of CGHS Dispensaries (State-wise)*

Delhi	113
Maharashtra	56
Uttar Pradesh	38
West Bengal	21
Tamil Nadu	17
Karnataka	13
Andhra Pradesh	19
Bihar	7
Rajasthan	7
Gujarat	5
Total:	296

Allocation for Lala Ram Swarup T.B. Hospitals, Delhi

4447. SHRI C.M. NEGI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the allocation made to Lala Ram Swarup T.B. Hospital, Mehrauli, New Delhi for the year 1990-91;

(b) the amount released to the Hospital so far; and

(c) whether in view of the bad condition of O.P.D. Block of the Hospital, Government propose to renovate the same?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUSTRAY): (a) Rs. 54.50 lakhs has been

allocated for Lala Ram Swarup T.B. Hospital, Mehrauli, New Delhi for 1990-91.

(b) No amount has been released so far during this financial year.

(c) For repair and maintenance of hospital building grants are released to the hospital by the Government.

Setting up of Kidney Bank in Karnataka

4448. SHRI H.C. SRIKANTIAH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government are aware that Kidneys are being sold for high prices in Karnataka; and

(b) if so, whether Union Government propose to set up a Kidney Bank of hospital at Bangalore with the assistance of State Government?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUSTRAY): (a) According to the information received from the State Government during 1989 no such cases have come to the notice of Government.

(b) No such proposal is under the consideration of the Union Government.

ITI Examinations in Regional Languages

4449. SHRI A. VIJAYARAGHAVAN: Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to introduce question papers for the ITI examinations in regional languages; and

(b) if so, the details thereof?